

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2772  
TO BE ANSWERED ON 03.08.2016**

**CASES AGAINST PATHANKOT ATTACK ACCUSED**

**2772. SHRI V. PANNEERSELVAM:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has taken note of registration of cases by Pakistan Government against the accused in Pathankot attack;**
- (b) if so, the details thereof and the response of the Government thereto;**
- (c) whether the concerns raised by the Government have been addressed;**
- (d) if so, the details thereof; and**
- (e) if not, the corrective steps proposed in this regard?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) to (e) The Government is aware of the statements by the Government of Pakistan on 20<sup>th</sup> February 2016, that based on initial investigation in Pakistan and the information provided (by India regarding the Pathankot Airbase terrorist attack), several individuals belonging to Jaish-e-Mohammad were apprehended and offices of the organization were traced and sealed. An FIR had been filed in the matter in Gujranwala, Pakistan against unknown persons on February 18, 2016.**

**Subsequently, the Pakistani Joint Investigation Team (JIT), constituted by the Government of Pakistan in connection with Pathankot Airbase Attack, visited India from March 27, 2016 to April 01, 2016. National Investigation Agency (NIA) was its interlocutor. The JIT was given evidence against individuals, including members of Jaish-e-Mohammed (JeM), who had conspired in the Pathankot attack and the handlers of terrorists who facilitated and guided them.**

**During the meeting of the Foreign Secretaries of India and Pakistan on the side-lines of 'Heart of Asia-Senior Officials Meeting' in New Delhi on April 26, 2016, it was conveyed to Pakistan that it was time for reviewing progress in investigation in the attack after return of Pakistan's JIT, which had gathered all evidence that it had wanted when it visited India, and an Indian delegation could visit Pakistan for this purpose. Government remains engaged with Government of Pakistan in this regard.**

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